

which had been fixed at lower rates on account of under-development of the area has since been enhanced on the basis of Standard Rent/cost of flat with effect from 1-4-78. The assessment of LIG flats of Rajouri Garden has accordingly been proposed on the basis of Standard Rent.

Payment of arrears of increased house rent allowance to Delhi Police

2020. SHRI S. KUMARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the house rent allowance has been increased from 15 per cent to 25 per cent for C.B.I., I. B., Delhi Police personnel with effect from 1st November, 1973 ;

(b) if so, the details thereof ;

(c) whether it is also a fact that the Delhi Police has not been paid the increased allowance for 51 months from 1st November, 1973 to 31st January, 1978 ; and

(d) if so, the reasons therefor and the steps taken for payment of arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) to (d) The whole question of the date from and rate at which house rent allowance is admissible is under consideration in consultation with the Ministry of Finance.

Hindustan Photo Films

2021. SHRI JAGDISH PRASAD MATHUR : Will the Minister of INDUSTRY be pleased to state :

(a) whether enquiry has been completed into the working of the Hindustan Photo Films Ltd., as instituted in the wake of the allegations of corruption in sale of the films ; and

(b) if so, what are the details thereof and what action Government have taken or propose to take against the erring officers ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) and (b) No enquiry into the working of Hindustan Photo Films Mfg. Co. Ltd., (HPF) in the wake of the allegations of corruption in the sale of films was instituted. However, the allegations of corruption in the sale of films are being investigated by the Central Bureau of Investigation.

The question of taking action will only arise after these investigations are completed and the results made available.

जगुआर विमान के बदले मिग-23
तथा मिग-25 को रखा जाना

2022. श्री नागेश्वर प्रसाद शाही : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रक्षा सेनाओं में जगुआर विमानों के बदले मिग-23 तथा मिग-25 को स्थान दिये जाने का कोई प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

† [Replacement of Jaguar aircraft by MIG-23 and MIG-25

2022. SHRI NAGESHWAR PRASAD SHAHI : Will the Minister of DEFENCE be pleased to state :

(a) whether there is a proposal under Government's consideration to replace Jaguar aircrafts by MIG-23 and MIG-25 in the defence forces ; and

(b) if so, what are the reasons therefor ?]

† [English translation.

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज वो० पाटिल) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.]

2023. [Transferred to the 16th December, 1980.]

Setting up Industrial Projects in Nigeria

2024. SHRI DHARAMCHAND JAIN : Will the Minister of INDUSTRY be pleased to state the details of the Industrial projects sanctioned by Government for being set up in Nigeria during the next few years on turn-key basis ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : Government have not sanctioned any Industrial project for being set up in Nigeria during the next few years on turn-key basis. However, 8 joint ventures, approved by the Government are under implementation by Indian parties covering the following sectors :

- (i) Assembly and testing of diesel generating sets.
- (ii) Asbestos Cement products.
- (iii) Polyster and Nylon filament yarn.
- (iv) Machine Tools.
- (v) Waste Cotton Yarn blankets.
- (vi) Welding electrodes.

† [] English Translation.

(vii) Paper.

(viii) Construction work.

Diversification in Scooters India Ltd.

2025. SHRI DHARAMCHAND JAIN : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Scooters India Ltd., Lucknow are loosing about Rs. 1200/- per scooter manufactured by it, if so, what are the reasons therefor ; and

(b) whether it is a fact that the Undertaking has diversified its manufacturing products recently, if so, in what manner and to what extent this has helped in reducing the losses ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) :

(a) It is a fact that Scooters India Ltd., has been incurring losses in its operations. While the cost of inputs and overheads is only a little higher than the sales realisation, a heavy interest burden is also being borne by the company. The loss of the company calculated in terms of each unit manufactured by it varies from year to year depending on the total expenditure and the number of scooters produced in that particular year.

(b) Yes, Sir. The Company has diversified its production by introducing a three wheeler scooter. It also proposes to introduce a new brand of two wheeler scooter. The production of Mopeds is also contemplated by the company. These diversifications are expected to improve the financial viability of the company.